

The reasons behind our decision to erect the fence were reiterated to the Bangladesh leaders by the Foreign Secretary.

Meeting between the President of Sri Lanka and the Prime Minister of India to resolve the Sri Lankan crisis

1757. SHRI BHAGATRAM
MANHAR:

SHRIMATI MAIMOONA
SULTAN:

Will the PRIME MINISTER be pleased to refer to the statement made by Minister of State in the Ministry of External Affairs in the Rajya Sabha on the 29th March, 1985 and state:

(a) what further steps have been taken to resolve the ethnic problem of Tamilians in Sri Lanka; and

(b) whether any meeting between the Prime Minister and the President of Sri Lanka is likely to take place in the near future, if so, the details in this regard?

THE MINISTER OF STATE IN THE
MINISTRY OF EXTERNAL AFFAIRS
(SHRI KHURSHID ALAM KHAN):

(a) Prime Minister has set up a special Advisory Group on Sri Lanka to continue efforts to help solving the ethnic problem. The Group has since met and started functioning.

(b) No, Sir.

**Foreign contributions received by Isabella
Thoberm College, Lucknow**

1758. SHRIMATI KRISHNA KAUL:
Will the Minister of HOME AFFAIRS
be pleased to state:

(a) whether it is a fact that the Isabella Thoberm College, Lucknow receives foreign contributions;

(b) whether the college authorities submit half-yearly returns and yearly audit reports as required under the Foreign Contribution (Regulation) Act, 1976;

(c) if not, the reasons therefor; and

(d) the steps Government have taken or propose to take to make such institutions follow the provisions of the Act?

THE MINISTER OF STATE IN THE
MINISTRY OF HOME AFFAIRS (SHRI-
MATI RAM DULARI SINHA): (a)
and (b) The college authorities have submitted half-yearly intimations and annual audit reports in respect of receipt of foreign contribution up to the year 1979. Thereafter no intimation about the receipt of foreign contribution by the association has been received.

(c) Not known.

(d) A provision has now been made in the Act for the registration of recipient associations if they want to accept foreign contribution. If an association does not register itself with the Central Government it is required to seek prior permission for acceptance of foreign contribution in each and every occasion. In case an association which is registered fails to send intimation of receipt of foreign contribution in time or in the prescribed manner etc., the Central Government can require it to seek prior permission for acceptance of foreign contribution on each and every occasion.

World youth meet, Moscow

1759. SHRIMATI KRISHNA KAUL:
Will the PRIME MINISTER be pleased
to state:

(a) whether a contingent from India is likely to participate in the World Youth Meet to be held in Moscow in July, 1985;

(b) whether the contingent has been cleared by Government; and

(c) if so, what are the details thereof?

THE MINISTER OF STATE IN THE
DEPARTMENT OF YOUTH AFFAIRS
AND SPORTS (SHRI R. K. JAICHAN-
DRA SINGH): (a) to (c) The Govern-
ment has not received any official invitation for participation in the World Youth Meet to be held in Moscow in July, 1985.

Human waste-fed Bio-Gas plant

1760. SHRI JAGADISH JANI: Will
the PRIME MINISTER be pleased to
state:

(a) whether Government propose to finance to set up human waste-fed bio-gas plants in the country;